

SUSPENSANCE ALLOWANCES

*1070. **Shri Tushar Chatterjea:** Will the Minister of Defence be pleased to state:

(a) whether it is a fact that there is a difference in the treatment of industrial and non-industrial employees regarding payment of pay and allowances during suspension period after their re-instatement; and

(b) if so, the reasons therefor?

The Deputy Minister of Defence (Shri Satish Chandra): (a) Yes.

(b) The distinction between the industrial and non-industrial employees in the matter of grant of subsistence allowance during suspension is due to the fact that different terms and conditions of service have been prescribed for different categories of Government personnel depending on the nature of their employment.

TRIBAL POPULATION IN RAJASTHAN

*1075. **Shri Bheekha Bhai:** Will the Minister of Home Affairs be pleased to state the reasons for the very large decrease in the tribal population in Dungarpur District as shown in the 1951 figures compared to the 1941 figures?

The Deputy Minister of Home Affairs (Shri Datar): The 1951 Census figures related only to the Scheduled Areas of the Dungarpur District, while those of 1941 related to the whole District.

NATIONAL VOLUNTEER FORCE TRAINING

*1076. **Shri Brohmo-Choudhury:** Will the Minister of Defence be pleased to state whether Government have taken any steps to organise an Auxiliary Territorial Force or National Volunteer Force Training Camp for Members of Parliament and of State Legislatures?

The Deputy Minister of Defence (Sardar Majithia): The hon. Member is aware that Members of the Lok Sabha and Rajya Sabha have been invited to volunteer for military training, if they are below 50 years and are medically fit. A copy of the letter addressed in this connection is placed on the Table of the House. [See Appendix V, annexure No. 6.] Members of the Delhi State Legislature have also been invited. About 75 Members have so far volunteered for training and I am afraid that the number does not justify the opening of a training camp which is designed to impart training for about 480 persons. There is at present no proposal to have special camps for members of other State Legislatures.

छात्रवृत्तियां

*१०७७. श्री बाबूसाह गुप्त : क्या शिक्षा मंत्री यह बताने की कृपा करेंगे कि:

(क) शिक्षा मंत्रालय द्वारा १९५२-५३ और १९५३-५४ के लिये अलग अलग छात्रवृत्तियों के हेतु कुल कितनी राशि मंजूर की गई है; और

(ख) उक्त कालों में सम्बन्धित व्यक्तियों को कितनी राशि दी गई?

The Minister of Education and Natural Resources and Scientific Research (Maulana Azad): (a) The amounts provided in the budget estimates were Rs. 43,69,050 for 1952-53, Rs. 75,73,203 for 1953-54. Additional amount of Rs. 12,05,915 was found in 1952-53 and Rs. 8,33,919 in 1953-54 by reappropriation.

(b) 1952-53—Rs. 55,74,965.

1953-54—Rs. 84,67,122.

RAJWARI AIRFIELD, BANARAS

*1078. **Shri G. P. Sinha:** Will the Minister of Defence be pleased to state:

(a) whether it is a fact that assets of the Rajwari Airfield, Banaras were